

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 198/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Bripranil Industries Limited.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MRS. MANJU BHUTERIA
Adv. } Applicant.
2. Ms. Anamika Pandey } Adv. on record.
3. Mr. Arunava Ghosh }

ORDER

Ld. Counsel for the corporate applicant is present.

Corporate applicant has filed this petition u/s.10 of the Insolvency and Bankruptcy Code, 2016.

Petitioner is directed to issue notice on all the financial creditors and file affidavit of service within 7 days.

List it on 13/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)